

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2807
ANSWERED ON:27.08.2013
RENTALS OF FCI
Badal Harsimrat Kaur

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the rentals being paid by the Food Corporation of India (FCI) for hiring godowns in the State of Punjab;
- (b) whether the Union Government has received requests from the State Government for increasing these rentals; and
- (c) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): For the godowns hired from private parties in the State of Punjab, FCI is paying rent upto Rs.1.69 per sq. ft. per month for rural area and Rs.1.94 per sq. ft. per month for urban area (effective from June 2013) considering infrastructural facilities available in the godown. In case of CWC / SWC godowns, the rent is being paid as per guidelines/ norms of Govt. of India. Presently, CWC rent is Rs. 2.73 per bag/per month.

In addition, for godowns hired under Govt. of India's PEG-2008 Scheme, the rent is being determined by floating open tenders through Pungrain.

(b): No, Madam.

(c): Does not arise.